THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) As per the provision of the Central Road Fund (CRF) Act, 2000, the cess levied on Petrol and High Speed Diesel is utilized for the development and maintenance of National Highways, development of the rural roads, development and maintenance of other State roads including roads of Inter-State Connectivity and Economic Importance and construction of roads either under or over the railways by means of a bridge and erection of safety works at unmanned rail road crossings.

- (c) This Ministry is responsible for the allocation of funds to the States for the development and maintenance of State roads including State Highways, Major District road and other roads of importance excluding rural roads. The allocation made to the States accordingly for such roads is Rs. 13613.05 Crores so far.
- (d) and (e) State Governments implement the projects sanctioned under the CRF by incurring expenditure against the annual allocation made to them and release of funds based on progress of works and actual expenditure. The total amount released to States till date is Rs. 11104.42 Crores.

Conversion of State highways into NHs

4452. SHRI B.S. GNANADESIKAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the State Governments have requested the Union Government to convert nearly 50,000 kms. of State Highways into National Highways; and
- (b) if so, the details thereof and decision taken by Government in this regard and Statewise details of proposed allocation of funds for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) The details of proposals submitted by the various State Governments for conversion of State Highways into National Highways are given in the Statement (See below). Development and maintenance of National Highways is a continuous process and works are taken up based on the condition of traffic, interse priority and availability of funds. No separate provision of funds for upgradation of State Highways into National Highways is made.

Statement
State-wise Details of proposals received from State Governments
for declaration of National Highways

SI.No.	Name of the State	No. of proposals received	Total Length in Kms
1	Andhra Pradesh	38	10377
2	Assam	01	250
3	Bihar	02	58
4	Dadra and Nagar Haveli	02	240
5	Gujarat	48	8748
6	Haryana	09	63
7	Himachal Pradesh	12	1794
8	Jharkhand	02	451
9	Karnataka	28	7020
10	Kerala	08	1028
11	Madhya Pradesh	04	1458
12	Maharashtra	17	6969
13	Meghalaya	02	442
14	Manipur	01	163
15	Mizoram	02	179
16	Nagaland	03	725
17	Orissa	14	1877
18	Puducherry	05	<u> </u>
19	Punjab	03	2480
20	Rajasthan	26	4718
21	Sikkim	06	87
22	Tamil Nadu	07	753
23	Tripura	01	310
24	Uttar Pradesh	12	209
25	Uttarakhand	03	773
26	West Bengal	01	102

Suicide by weavers

4453. SHRIMATI KUSUM RAI:
SHRI KAMAL AKHTAR:
SHRI NAND KISHORE YADAV:

Will the Minister of TEXTILES be pleased to state: